

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 185/(MAH)/2017

CORAM:

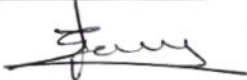
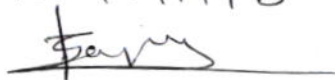
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: A B & Co. Global Pvt. Ltd.
V/s.
Seth Developers (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
26	Leena Sapsa	Advocate	
	I & BC - Compliance yet to be made adj to 10/11/18		

COMMON ORDER

T.C.P. No. 185/I&BC/NCLT/MB/MAH/2017

T.C.P. No. 537/I&BC/NCLT/MB/MAH/2017

T.C.P. No. 609/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Compliance is yet to be made. Petitioner seeking time. Granted.
3. The matter is adjourned to **10.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)